

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 14th August, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 67/2015(CZ)	Raman Khandelwal Vs. State of M.P. & Ors.	Mr. Raman Kandelwal, Applicant	
FOR HEARING				
2.	Original Application No.127/2014	Ajay Dubey Vs. Coal India Ltd. & Ors.	Mr. Rajesh Chand, Advocate, Qasim Ali Advocate, Mr. Deepesh Joshi,Rohit Sharma Adv. For R4, Mr. Yogesh Bhatnagar Adv for R1, Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
3.	Original Application No. 34/2013	Subhash C Pandey Vs. Municipal Corporation Bhopal & 6 Ors.	Mr. Swapnil Gupta Adv. for Applicant Mr. AsadUllah Khan, Adv. R-1 Mr. Sachin K. Verma, Adv. For R-2,4&6 Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R-3&5 Mr. Ms. Parul Bhadoria Adv. for R-7 Mr. Vijay Choudhary Adv. Mr. Neel Choudhary, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in